

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1128 of 2019

IN THE MATTER OF:

Oyster Steel and Iron Pvt. Ltd.

....Appellant

Vs.

SMW Metals Pvt. Ltd.

....Respondent

Present:

For Appellant:

For Respondent: Mr. P. Nagesh and Mr. Harshal Kumar, Advocates

O R D E R

20.03.2020: On 13.02.2020 the matter was adjourned and Learned Counsel appearing on behalf of the Appellant submitted that the arguing Counsel is not available.

Today when the case was called out, Learned Arguing Counsel for Appellant side is not present due to 'Covid-19' there is general travel restrictions.

List the Appeal 'For Admission (After Notice)' on **23rd April, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/md